

proposal at present. However, financial assistance is available from the Government as also from the bilateral and multilateral agencies regarding environmental related issues including pollution control activities. Details of major programmes provided with financial assistance are as under :

1. Installation of Common Effluent Treatment Plants (CETP) in clusters of small scale industries;
2. Strengthening of State Pollution Control Boards;
3. Preparation of zoning atlas for siting of industries;
4. Waste Minimisation in medium and small scale industries;
5. Reimbursement of Cess to the State Pollution Control Boards;
6. Financial assistance is also extended for specific studies/project proposals, procurement of equipment/instruments for laboratory, etc. pertaining to the environment.

Map and Master Plan of Daman

1572. SHRI I.D. SWAMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the map and the master plan of the Union Territory of Daman was forged in connivance with the local administration, land mafia and politicians;

(b) whether the Daman Administration has on inquiry found prima facie gross irregularities in the matter and Bombay CBI has filed FIRs against some Daman Administration officials and sought the permission of the Home Ministry to prosecute them;

(c) if so, the details of the officials involved in the racket; and

(d) whether the Government have given permission to arrest those officials or proceed against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (d). The investigation conducted by the CBI has revealed that permissions for industrial use were granted during 1992-93 by some officials of the Union Territory Administration allegedly even in respect of areas falling in the agricultural zone and later a forged map was prepared to show as if these areas were covered in the industrial zone in the Master Plan. The investigating agency has recommended institution of prosecution proceedings against nine officials allegedly involved in the case. The sanction for prosecution has already been granted in respect of six officials by the Competent Authority. None of the accused officials has, however, been arrested.

Inclusion of Community in SC/ST List

1573. SHRI MANGAT RAM SHARMA : Will the Minister of WELFARE be pleased to state :

(a) whether the Jammu and Kashmir Government recommended to grant Scheduled Caste, Scheduled Tribe status to the Pahari speaking people of Jammu, Poonch and Rajouri districts of Jammu & Kashmir; and

(b) if so, the action taken in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Procuring of Wool from Goats and Sheep

1574. SHRI KACHARU BHAU RAUT : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether wool procuring from goats and sheep has been given as status of industry;

(b) if so, whether the Government provide assistance to such occupations; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD SINGH) : (a) No, Sir. Procuring of wool from goats and sheep is not an industry covered under the First Schedule of the Industrial Development and Regulation Act, 1951.

(b) and (c). Central Wool Development Board of the Ministry of Textiles has been implementing schemes for the development of sheep and wool. Three of such schemes involve, inter alia, provisions of marketing assistance, wool testing and information on wool prices to sheep breeders. These schemes are :

- i. Integrated Sheep and Wool Development Project.
- ii. Market Intelligence Network.
- iii. Wool Testing Centres.

Environmental and Forestry Clearance

1575. SHRI RAMESH CHENNITHALA :
SHRI VIJAY ANNAJI MUDE :
SHRIMATI CHHABILA ARVIND NETAM :
SHRI MOHAN RAWALE :
SHRI K.P. SINGH DEO :
SHRI KACHARU BHAU RAUT :
SHRI ANANTH KUMAR :
SHRI MANIBHAI RAMJIBHAI CHAUDHARI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Central Government have received

some proposals/requests pertaining to development projects for the environmental and forestry clearance from Gujarat and other States during the last three years;

(b) if so, the details and names of the projects, State-wise and year-wise, till date;

(c) the number and names of projects out of them cleared and lying pending, so far State-wise;

(d) the forest land in hectares required for the purpose in each State;

(e) the time by which the remaining projects are likely to be given clearance and the reasons for delay in giving clearance to them; and

(f) the effective steps taken by the Central Government for expediting the same?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN

PRASAD NISHAD) : (a) to (c). 386 proposals have been accorded environmental clearance in the last three years in respect of all the States. Out of these 30 approvals relate to projects in Gujarat. A list of proposal alongwith the names pending for environmental clearance State-wise is enclosed as Statement. Information regarding forest clearance is being collected.

(d) Information relating to requirement of forest land is being collected.

(e) and (f). The Government has already taken steps for speedy clearance of projects. A final decision on the project proposals is taken within a stipulated time of 90 days and communicated to the proponent within 30 days thereafter from the date of receipt of complete information and other relevant details asked for from the project proponents.

STATEMENT

List of Developmental projects pending with this Ministry for Environmental clearance

A. Environmental Clearance

S.No.	Name of the Project	Pending since	Reasons for pendency
1	2	3	4
Andhra Pradesh			
1.	Expansion of paint complex by Asian Paints, Patancheru.	September 1995	Under final stage of examination.
2.	Asbestos Sheet unit at Kondaapally, Vijaywada, M/s. Hyderabad Industries Ltd.	August 1996	Under process
3.	Manuf. of Rayon grade pulps at Kamalapur of M/s. Andhra Pradesh Rayon Ltd.,	January 1996	Additional information awaited
4.	600 tod Cement Plant at Racherla Karnool Distt. A.P. of M/s. Nagarajuna Construction Co. Ltd.	March 1996	Under Process
5.	Manufacturing of Bulk Drug at Pashamyalaram village, Medak Distt. of M/s. Medicrop Technologies India Ltd.	April 1996	Under process
6.	Cement Plant near Malkapur Mandalam Rangareddy dist. M/s. Visaka Cement India Ltd.,	May 1996	-do-
7.	Manufacturing of Life Saving drugs and intermediates in the Industrial Area of M/s. Dia-Ichi Kharkhana Ltd.,	May 1996	-do-
8.	Diesel Hydro Desulphurisation project at Vizag of M/s. HPCL.	Oct. 1996.	-do-
9.	30 MW Diesel Engine based Thermal Power Plant, at Panyam, Kurnool Distt. of M/s. Sri Siva Priya Power Ltd.	November 1995	-do-

1	2	3	4
10.	Furnace oil based TPS (30 MW) at Panyam Kurnool Distt. by M/s. Siva Priya Power Ltd.	April 1996	Additional information awaited.
11.	Bhimili Beach Sand M/s. Indian Rare Earths Ltd.	March 1996	-do-
12.	Kaktiya Khanni 9, 9A incline, Singareni Collieries Co. Ltd.	March 1996	-do-
13.	Modernisation of Kurnool Cuddapa Canal irrigation project	February 1996	Under process
Assam			
14.	Proposed Air-Strip at Ledo, Assam by North Eastern Cold-Fields Ltd.	July 1995	Under process
Bihar			
15.	Coal Briqueting unit of Bokaro Steel Plant SAIL	October 1995	Under process
16.	Bhawanathpur Limestone mines, M/s. SAIL.	May 1994	Additional information awaited.
17.	Hurilong Underground Mine of M/s CCL.	December 1994	-do-
18.	Revised Bhalgoru Mine M/s BCCL	June 1995	-do-
19.	Pakhar Bauxite Mine M/s. INDAL.	September 1995	Under final stage of examination
20.	Bagru Hill Bauxite Mine M/s. INDAL	September 1995	-do-
21.	Mantico Opencast Project M/s. Central Coalfields Ltd.	February 1996	Under process
22.	Kiriburu Meghahetubuni M/s. Steel Authority of India Ltd.	March 1996	-do-
23.	Bokaro Opencast Project M/s. Central Coalfields Ltd.,	May 1996	Additional information awaited.
24.	Tapin Opencast Project M/s. Central Coalfields Ltd.,	June 1996	-do-
25.	4x250 MW Maithom Right Bank TPS by M/s. Damodar Valley Corpn.	June 1996	Under Process
26.	2x120 MW Thermal Power Project at Jamshedpur of M/s Jamshedpur Power Company Ltd.	September 1996	Additional information awaited.
Goa			
27.	Proposed construction of tourist cottages and hotel building on survey no. 24, 26 and 16 at Colva by Star Beach Resort.	December 1994	Under final stage of examination.
28.	Construction of Multi-purpose Bulk Cargo Berth at Mormugao Port, Goa.	February 1995	Under process.

1	2	3	4
29.	Enhancement of an existing shipyard at Sancoale on river Zuari at Goa-by M/s Marman Engineering and Ship Building Pvt. Ltd.	June 1995	Under final stage of examination.
30.	Revised proposal of Beach Resort by Mr. Garth D. Souza	August 1995	-do-
31.	Proposed Mini Resort by M/s Rizvi Estate and Hotels Pvt. Ltd.	August 1995	Additional information awaited.
32.	Proposed construction of Maharani Guest House in Sy. No. 41/1,2,3 and 42/2 of Utorda village, in Salcete Taluka. Goa.	September 1995	Under final stage of examination.
33.	Hotel Project in Survey No. 72/2 and 74/3 and 74/1 of Arrasia Village of Mormugao M/s. Benito Resorts Pvt. Ltd.,	January 1996	-do-
34.	Proposed construction of Goa Resort Hotel in Sy. No. 28/1, 29,33/1 and 2 of Agarcem Canacona Taluka in Goa.	April 1996	Under process
35.	Regularisation of Repairs and Remodelling of the old existing structure in Sy. No. 50/2 and 51/2 at Colva village by Longuinhas Beach Resort, Goa.	July 1996	Proposal has been rejected by the Expert Committee.
36.	Construction of Beach Resort by M/s Sky Pak Resort Pvt. Ltd. in Sy. No. 154, 155/1, 156/1 and 8 at Paliem village, Pernem Distt. Goa	August, 1996	Additional information awaited.
37.	Proposed construction of Hotel project in Sy. No. 117/1 of Arossim Village of Mormugao Taluka by Goa Inn (P) Ltd.	September, 1996	Under process
38.	Proposed construction of Hotel Project of Saldanha Cove Beach Resort in S.No. 54/3 of Velsao village of Mormugao Taluka - M/s Kypesal Hodliday Pvt. Ltd.	October, 1996	-do-
39.	Pig Iron project of Mini Blast Furnace Route at Costi village Taluk. South Goa of M/s. Goa Carbon Ltd.	July 1996	-do-
Gujarat			
40.	Construction of an Express way from Bombay to Vadodara.	June 1995	Additional information awaited.
41.	Expansion of Mongrol fishing harbour stage-II	July 1994	-do-
42.	Permission to build storage tanks at Okha port in Gujarat under CRZ Notification proposal of M/s. Western Petro Diamond Pvt. Ltd.	July 1995	Additional information awaited.

1	2	3	4
43.	Permission to continue mining of limestone and marl in the CRZ area at Taluka Mahal Jafarabad. Distt. Amreli. Gujarat.	September 1995	Additional information awaited.
44.	Setting up of a captive jetty facilities on river Narmada for the Gandhar Petrochemicals Complex (GPC) of IPCL.	October 1995	-do-
45.	Proposed virtual jetty at Kandla Port by HPCL- environmental clearance	October 1995	-do-
46.	Captive jetty in village Kovaya, Jajuka Taluka Amerli. for Cement project of M/s. Larsen and Toubro.	January 1996	Under process
47.	Proposed Captive Jetty by M/s. Metdist Industries Ltd. Pipavav. Distt. Amreli. Gujarat	July 1996	Additional information awaited
48.	Construction of a Captive Jetty by M/s. Sanghi Industries Ltd. Gujarat.	July 1996	Under final stage of examination.
49.	Construction of Fishing Harbour at Jakahau in Kutch Distt. Gujarat.	July 1996	Under process
50.	Proposed LPG storage Terminal at Porbander. Gujarat-M/s IMS Petrogas Ltd	October 1996	-do-
51.	Manufacture of Dyes and Dye Intermediates of M/s. Metrochem Industries Ltd. Baroda	July 1995	Under Final stage of examination
52.	Viscose Staple Fibre Plant of 60000 TPA Capacity at Karach. Distt. Bharuch of M/s. Birla Cellulose. Vadodra.	August 1995	Additional information awaited
53.	Copper Smelter and Refinery Complex and the Captive Part Facilities of M/s. Metdies Industries Ltd.	November 1995	Under process
54.	Agro Chemical Project for GIDC Panoli Distt. M/s. Searle India Ltd..	January 1996	Additional information awaited.
55.	1000 TPD Cement Project near Padhiyarka village in Mhauva Taluka of Bhavnagar Distt. of M/s. Somani Cement Co. Ltd.	August 1996	-do-
56.	Diesel Hydro-desulphurisation (DHDS) project with processing Crude at a level of 12.5 MTPA at Gujarat Refinery of M/s. IOC Ltd.	July 1996	Under final stage of examination
57.	Manufacture of Para Xylene and PTA Plant at village Bhenali Distt. Bharuch Gujarat of M/s. Modern Petrochemicals.	July 1996	Additional information awaited
58.	Manufacturing of Plastic and PVC additives at Panoli. GIDC at Gujarat of M/s. Gardha Chemicals Ltd..	October 1996	Under final stage of examination

1	2	3	4
59.	Setting up 50,000 tonnes PA copper smelter plants at Jhagdia Bharuch Gujarat of M/s. Swil India Ltd.	October 1996	Under final stage of examination.
60.	Manufacture of Linear Benzene (LAB) at Alindra Savli Taluk Baroda of M/s Nirma Ltd.	September 1996	Expert committee has rejected the site.
61.	Cement Plant-II project at Kovaya Amreli of M/s. Larson and Toubro Ltd.	September 1996	Under process
62.	Ghatwad Mining Project M/s. Ambuja Cement.	February 1996	-do-
63.	Lignite Mining Proposal (Akri-Mota) M/s Gujarat Mineral Dev. Corpn. Ltd. (GMDC).	April 1996	-do-
64.	Lignite Mining Project (Mata-noMadh) M/s GMDC	April 1996	-do-
65.	Lignite Mining Project (Umarsar) M/s GMDC	April 1996	Under Process
66.	Surka Lignite Opencast Project M/s Gujarat Power Corpn. Ltd.,	April 1996	-do-
67.	4x250 MW Reliance TPP at Motikhavedi in Jamnagar.	September 1995	Additional information awaited.
68.	2x120 MW Ghogha TPP by M/s. Gujarat Power Corpn. Ltd.	October 1995	-do-
69.	Multituel (130-150 MW) CCPP at Vatwa, Distt. Ahmedabad of M/s Ahmedabad Electricity Company Ltd.	September 1996	Under Process
70.	50 MW Captive Power Plant at Jhagadia, Distt. Bharuch, Gujarat by M/s. Search Chem Industries Ltd.	July 1996	Additional information awaited.
Haryana			
71.	Setting up Fertilizers Project at Panipat of National Fertilizers Ltd.	October 1995	Additional information awaited.
72.	Gabrial India Ltd., at Kanda Gurgaon.	September 1996.	-do-
73.	Diesel Hydro Desulphurisation unit at Panipat of M/s. Indian Oil Corpn. Ltd.	September 1995	Under process
74.	BulkDrug at VPO Khandsa National Jaipur Highway of M/s. Suneja Pharmaceuticals Ltd.	September 1996	-do-
75.	Sutlej Yamuna Canal	September 1996	-do-
76.	3rd gas turbine 20 MW for power Plant 20 MW for Maruti Udyog Ltd.	October 1996	Under process
Himachal Pradesh			
77.	1.0 MTPA Cement Plant at village Maion Tehsil Sundernagar Distt. Mandi of M/s. Harish Chandra P. Ltd.	March 1996	-do-

1	2	3	4
Karnataka			
78.	2.0 MTPY capacity Steel Plant at Baikampady Mangalore of M/s. Nagarajuna Fertilizers and Chemicals Ltd.	August 1996	Additional information awaited.
79.	Pig Iron Plant 30,000 TPA to 60,000 TPA at Bevinahali village Koppal Taluk, Raichur of M/s. Kirloskar, Ferrous, Industries Ltd.	September 1996	Decision deferred as the Ministry has initiated action under EP Act 1986, for the Phase-I.
80.	Paper and Paper Board Unit at Dandeli Uttar Kannada, of M/s. West Coast Paper Mills Ltd.	September 1996	-do-
81.	Bulk Drugs unit of M/s. Recon Ltd. Koramanglam, Karnataka.	October 1995	-do-
82.	Pig Iron and Foundry unit of M/s. Kirloskar Ferrous Industries Ltd.	August 1994	Under final stage of examination.
83.	Manufacturing of finished airline and semi airline and resin nappa grade leather from wetblue/pickle skin at Distt. Bidar of M/s. Sindal Leather Ltd.	June 1996	Under process
84.	100 MW Captive Power Plant at Belgaum by M/s. Indian Aluminium Co. Ltd.	October 1995	Additional information awaited.
85.	145 MW Mandya Combined Cycle Power Plant by M/s India Power Partners.	February 1996	Under Process
86.	110 MW Combined Cycle TPS at Tandavpura by M/s TPS Power Co.	April 1996	-do-
87.	46.80 MW Yelahanka Diesel Power Station (Extn.)	May 1996	-do-
88.	100 MW Combined Power Project at Kaniminike Bangalore by M/s. Peenya Power Co.	April 1996	-do-
89.	1000 MW Power Plant at Padubidei, Mangalore by M/s. Nagarjuna Power Corpn.	June 1996	Under Process
90.	Manganese Ore Project M/s. Usha Ispat	February 1996	Additional information awaited
91.	Upper Krishna Almatti Dam Power House (1107 MW). of M/s. Chamundi Power Co.	September 1996	Under Process
92.	Upper Krishna Project Stage-II.	September 1996	-do-
93.	Proposed LPG storage and distribution facilities and construction of Jetty at Karwar, for import of LPG-proposal of M/s. Indo LPG Bottling Plant Ltd.	August 1996	Additional information awaited
Kerala			
94.	500 MW Gas Turbine Combined Cycle TPG at Kasarganj by M/s. BPL Power Projects Pvt. Ltd.,	December 1995	Additional information awaited

1	2	3	4
95.	500 MW Kannur TPP by M/s. KPP Namblar and Associates.	March 1996	Additional Information awaited.
96.	(i) Fishery Harbour Project at Kayamkulam, Kerala.	August 1995	Under process
	(ii) Fishery Harbour Project at Muthalopagzhy.	November 1995	-do-
97.	Proposed Development of Beypore Port at Calicut, Kerala - M/s Peevees Petroleum.	October 1996	-do-
98.	Proposed Development of West Coast Canal in Kerala State as NH-3—Waterways Authority of India Ltd.	October 1996	-do-
99.	Proposed Beach resort at Mararikulam North in Alapuzha North in Alapuzha Distt. of M/s. Escapade Resort Ltd.	October 1996	-do-
100.	900 TPD Sulphuric Acid plant of FACT Ltd of M/s. FACT Engg. Design Organisation.	November 1995	Under final stage of examination
101.	100000 TPA Methanol Plant for FACT Ltd. at Udyogamandal of M/s. FACT Engineering and Design Organisation (FEDO).	March 1996	-do-
102.	DHDS Project of Cochin Refineries, Ernakulam of M/s. Cochin Refineries Ltd.	September 1996	Under Process
Lakshadweep			
103.	Construction of Airport at Androth Island	December 1995	Additional information awaited.
104.	Development of Tinnakara International Beach Resorts by Pykala	May 1996	Under process
105.	Construction of Breakwater and Jetty at Northern side of Kavaratti island	May 1996	-do-
Madhya Pradesh			
106.	2x500 MW thermal power project at Korba Distt Bilaspur of M/s. Daewoo Power Ltd.	June 1995	Additional information awaited
107.	125 MW DGPP at Narasingpur of Global Boards Ltd.	August 1995	-do-
108.	1000 MW Raigarh TPS by Ms/ Jindal Power Co.	February 1996	-do-
109.	2000 MW TPP at Sipat. by NTPC.	April 1996	-do-
110.	150 MW Khandwa CCPP by Power plant at Ratlam. by Corporation Ltd.	April 1996	-do-
111.	120 MW Diesel Generator Power plant at Ratlam. by M/s. Novopan Industries Ltd.	June 1996	Under process

1	2	3	4
113.	Captive Limestone mine project of M/s. Grasim Cement	May 1996	Under process
114.	Mining of dolomite. M/s. Prism Cement Ltd.	May 1996	-do-
115.	Coke Oven Plant for Nagpur Casting Ltd. Steel project in Audyogik Kendra. Distt-Raipur.	January 1996	-do-
116.	Caustic Soda Unit from 36680 to 77930 TPA at Amlai village.	April 1996	Additional information awaited.
117.	Bulk drugs plant at Khedar of M/s. Biofil Chemicals and Pharmaceuticals Ltd.	April 1996	-do-
118.	Expansion of Paper project at village Birghani, Distt Bilaspur, M.P. of M/s. Madhya Bharat Paper-Ltd.	July 1996	-do-
119.	Spong Iron Unit at Mandir Hasand Raipur of M/s. Monnet Ispat Ltd.	Oct. 1996	-do-
Maharashtra			
120.	Marine chemical Terminal at JNPT.	June 1995	Additional information awaited.
121.	Construction of State Govt. officers Residential Quarters on (i) Govt. Plot Nos. 186 to 193 C.S. No. 1977 Behind the Govt. "Yashodhan Building" at B.B.R.S. Block-II, Mumbai. (ii) Govt. land of "Queens Barack Area." C.S. No. 1936 at B.B.R.S. Block-V, Mumbai.	July 1996	Under process
122.	Development of property bearing final plot No. 766 of Town planning scheme IV, Mahim Divn. Dadar, Bombay by M/s. Suraj Estates Developers Pvt. Ltd.	May 1995	Additional information awaited.
123.	Setting up a resort-cum-recreation park at Nhava proposal of M/s. Mirage Resorts Pvt. Ltd. Bombay.	June 1995	-do-
124.	Permission for conversion of agricultural land into non-agricultural purpose for setting up of a Holiday Resort—a request from Shri P.V. Mahatre of Raigad Distt. Maharashtra.	July 1995	Additional information awaited.
125.	Passenger Water Transport (PWT) between South Bombay and New Bombay—a proposal of City and Industrial Development Corp. of Maharashtra Ltd. (CIDCO).	August 1995	-do-
126.	Permission for development (re-construction) of existing office building at Cadbury House, Bhulabhai Desai Road, Bombay.	August 1995	-do-

1	2	3	4
127.	Permission sought by Shri Naraien Bhojwani Bombay Under CRZ Notification for : (i) Construction of 7 flats for members of APSARA Co-operative Society Ltd. (ii) Construction of 2/3 more floors over existing building at plot No. C117 at Bandra West.	August 1995	Additional information awaited.
128.	Proposal of Municipal Corporation of Greater Bombay for laying of GRP water main along Marine Drive from foot at fly over bridge to the Bus stand.	August 1995	-do-
129.	Petroleum installation in Wadala/Sewri-Bombay by IBP company Ltd., - env. clearance under CRZ.	September 1995	-do-
130.	Proposal of M/s BHP Engineers Ltd. to set up a shipyard at Dharamtar, Maharashtra.	October 1995	Final stage of examination.
131.	Construction of a bridge tunnel between Bombay and Mandwa of M/s. Parasrampurua plantations Ltd.	December 1995	Under process.
132.	Beautification of Marine Drive Promenades, South Mumbai.	February 1996	Additional information awaited.
133.	Construction of Sayhadri Guest House and Conference centre on C.S. No. 258 of Malabar Hill, Mumbai	April 1996	Under final stage of examination.
134.	Construction of a Holiday Resort at village Kihim in Alibag in Alibag Taluka Raigad District of M/s. Parasrampurua Resorts Ltd.	May 1996	Additional information awaited
135.	Construction of Dry Dock and ship repair unit at Dharmtar in Mankule, Distt. Raigad of Shahi Shipping Ltd.	May 1996	Under Process
136.	Proposed Ship Repair Yard at Dighi, Taluka : Shriwardhan, Distt. Raigad, Maharashtra, of Mazagon Dock Ltd.	September 1996	-do-
137.	Construction of coal unloading barge terminal at BSES Thermal Power Station at Dahanu, Thane Dist., Maharashtra.	October 1996	-do-
138.	Manufacture of Drugs and Pharmaceutical at Kolvihire, Pune of M/s. Crosslands Research Laboratories Ltd.	August 1995	Under final stage of examination.
139.	Modernisation-cum-Expansion of Maval Foundary of Maval Taluka, Pune of M/s TELCO.	September 1995	Additional information awaited.

1	2	3	4
140.	Sinter Plant project in existing Pig Iron Plant at Redi village of M/s. Usha Ispat Ltd.	November 1995	Under final stage of examination.
141.	Dye intermediates at MIDC Thane, of Metropolitan Eximchem Pvt. Ltd.	January 1996	-do-
142.	3.0 Mill TPA integrated Steel Plant at Taluka Pen District, Raigad of M/s. Nippon Denro Ispat Ltd.	January 1996	-do-
143.	Manufacturing of Food Colour and intermediates at Chemical Zone of Maharashtra Distt. Raigad. of M/s. Vidhi Dyestuffs Mfg. Ltd.,	March, 1996	Under process
144.	Manufacturing of New products at Tehsil Rona Distt. of M/s. Sudershan Chemicals Industries Ltd.,	April 1996	Under final stage of examination.
145.	DMT Plant at Waluz Aurangabad of M/s. Gaware Polyster Ltd.,	May 1996	-do-
146.	Distillery unit for Modernisation for existing unit of 75,000 LPD at Rajarambapu Patil Sahakari Sarkar Karkhana Ltd.,	June 1996	Under process
147.	Pharmaceuticals and Bulk Drug at Khopali Distt. Raigad of M/s. Shamrock Industrial Co. Ltd.,	June 1996	Under final stage of examination.
148.	Integrated Steel plant of 0.6 MTPA and Hot metal of 0.8 MTPA at village Satarder distt. Sindhurg, Maharashtra of M/s. Usha Ispat Ltd.,	July 1996.	Under process
149.	Amonia Urea Formic Acid and Carbon at RCF Thal, Raigad of M/s. Rashtriya Chemicals and Fertilisers.	August 1996	Under final stage of examination.
150.	Caustic Soda unit at MIDC industrial area Kurkumb Thal Daund, Distt. Pune of M/s. Aminex Chemicals Ltd.,	August 1996	Additional information awaited
151.	Disel Hydro Desulphurisation project at BPCL, Mahul of M/s. Bharat Petroleum Corp. Ltd.,	September 1996	Under process
152.	Diesel Hydro Desulphurisation project for HPCL at Mahal of M/s Hindustan Petroleum Corp. Ltd.	September 1996	-do-
153.	MDI project of Rasayani Raigarh of M/s. Hindustan Organic Chemicals Ltd.,	September 1996	-do-
154.	Chlorphriphos plant at DE-Nocil at Parsruam.	September 1996	-do-

1	2	3	4
155.	Manufacturing Pesticides/ insecticides veterinary Drugs and Chemicals Intermediates at Dombivli Industrial Area Taluk Khand of M/s. Ghardha Chemicals Ltd.	August 1996	Under process.
156.	Expansion of 18 Petro- chemicals at Talaja. Raigarh of M/s. Petrochemicals Ltd.	October 1996	-do-
157.	Lube speciality complex at Taoja Navi Mumbai. of M/s. Indian Oil Corp. Ltd.	October 1996	-do-
158.	Manufacture of Paints Resins and varanishes at Chemicals of Lote Parshuram. Taluk Khed Distt., Ratnagiri of M/s. Goodless Nerolac Paints Ltd.	October 1996	-do-
159.	Kumbharkhani Underground. WCL.	July 1995	-do-
160.	Lohara East Coal Mining Project, M/s. ACC Ltd.	January 1996	-do-
161.	Lohara West Coal Mining M/s. Nippon Denro Ispat Ltd.	February 1996.	-do-
162.	Dhorwara OCP of M/s. WCL.	July 1996	Additional information awaited.
163.	Nirguda Opencast Pro- ject. M/s. WCL.	October. 1996	Under process
164.	820 MW Gas Turbine at Patalganga by M/s Reliance Group of Industries.	April 1996	-do-
165.	40.62 MW Captive Power Plant at Butibori, Nagpur by M/s. Indorama Synthetics India Ltd.	June 1996	-do-
Mizoram			
166.	Environmental clearance for the proposed construction of an aerodrome at Lengpui in Mizoram.	September 1995	Additional information awaited.
Meghalaya			
167.	Renovation and Moderni- sation of Umiam Stage I and II Power Station.	May 1996	Under process
Orissa			
168.	2x250 MW Bomlai TPS in Distt. Sambalpur by M/s. Indeck Bomlai Energy Centre Ltd.	April 1995	Under final stage of examination.
169.	Tank farm project at Paradip, Orissa, M/s. AGIO Counter Trade Pvt. Ltd.	August 1995	Under process.
170.	1.0 MTP Integrated Steel of Mid East and 2.5 MTPA Steel Plant at M/s. MESCO Kalinga at Jaipur.	February 1996	Additional information awaited
171.	Integrated Steel Plant of 2.5 million to capacity at Gopalapur of M/s. Tata Iron and Steel Co. Ltd.	May 1996	-do-

1	2	3	4
172.	1 MMTPA Aluminium Refinery at Kusumshila by Larsen and Toubro Ltd.	May 1996	Under process
173.	Expansion cum Modernisation of Pulp and Paper mills at Jaykayapur near Orissa of M/s. Jay Kay Corpn. Ltd.,	October 1996.	-do-
174.	Bolani Iron Ore Mine M/s. Steel Authority of India Ltd. (SAIL)	September 1994	Additional information awaited.
175.	Barsua-Kalta Iron Ore Mine. M/s. SAIL	December 1994	-do-
176.	Basundhara West Opencast Mine of M/s. MCL	June 1995	Under process
177.	Tasta Fire Clay Mine M/s. Refractor Ltd.	December 1995	Additional information awaited.
178.	Khondbond Iron and Manganese Mine. M/s. Tata Steel	April 1996	-do-
179.	Belpahar opencast (exp) project, M/s. Mahanadi Coalfields Ltd	April 1996	-do-
180.	Chhendipada Opencast Mine of M/s. Mahanadi Coalfield.	September 1995	-do-
181.	Hingula-I OCP M/s. Mahanadi Coalfields Ltd	June 1996.	Under process
182.	Kamarda Chromite Mine of M/s. B.C. Mohantcy and Sons Pvt. Ltd.	June 1996	-do-
183.	Kathpal Chromite Mining project, M/s. Firro Alloya Corpn. Ltd.	June 1996	-do-
184.	Bhubaneshwari OCP M/s. MCL	June 1996	Additional information awaited.
185.	Rengali Irrigation Project Phase-II, Govt. of Orissa.	July 1996	-do-
186.	Environmental clearance for the proposed tank farm project at Paradip, Orissa. M/s. AGIO Countertrade Pvt. Ltd.	August 1995	-do-
Pondicherry			
187.	Installation of a high storage pump at Karaikal, env. clearance under CRZ notification.	July 1995	-do-
188.	Construction of single storeyed residential building at R.S. No. 149/92 in CRZ area by Shri M. Rajendran, Chinnakalpet, Pondicherry.	August 1995	-do-
189.	Manufacturing of paints at pandesozhanllur village in Nettappakkam. of M/s. Berger Paints India Ltd.	February 1996	-do-
Punjab			
190.	Dye Intermediate Plant at Lalru, Punjab of M/s. Matharu Dyechem Industries.	March 1996	-do-

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191.	Bulk Drug at Derabassi of M/s. Ind-Swift Laboratories Ltd.	April 1996	Additional Information awaited.
192.	250 TPD Chlor-Alkali Project in Tehsil Rajpura Distt. Patiala of M/s. Siel Ltd.	August 1996	-do-
193.	Bulk Drugs intermediates chemicals SAS nagar Distt. Ropar of M/s. Ranbaxy Lilly Company.	September 1996	Under process
Rajasthan			
194.	1.4 MTPA Cement plant at Nimbahera, Rajasthan of M/s. Graphite India Ltd.	June 1995	Additional information awaited.
195.	Manufacturing of Nitro Aniline at Kaladera industrial Area Kaiadera Jaipur Rajasthan of M/s Belvedera Chemicals Ltd.,	July 1996	Under final stage of examination
196.	Manufacture of Chaloro Aniline 360 MT and Meta Phenlene Diamine Sulphonic Acid (360 MT) at Kaladera RIICO Industrial Area, Jaipur, of M/s Jaydee Agrochemicals Ltd.,	July 1996	-do-
197.	Manufacturing of Paracetamol (360 MT) and Chloro Nitro Aniline (120 MT) at Kaladera, RIICO Industrial Area Jaipur Rajasthan of M/s. Dugar Pharmaceuticals (P) Ltd.,	July 1996	-do-
198.	Suratgarh TPS (Stage-II) at Suratgarh, Rajasthan by RSEB.	July 1996	Additional information awaited.
199.	Captive Mining project M/s. Grasim Industries Ltd.	April 1996	Under process
200.	Dayalpura Limestone Mining project of M/s. DLF Cement Ltd.	July 1996	
201.	Bisalpur Irrigation Project	January 1994	Additional information awaited.
Tamil Nadu			
202.	Electroplating Unit at Ehangai MGR Distt. of M/s Lawrence Builders Hardware (P) Ltd.	February 1996	Under final stage of examination
203.	Expansion of Chloromethanes -ant (Plant-III) at Mettur of M/s. Chemplant Sanmer Ltd.	March 1996	Under process
204.	Expansion of Chloromethanes Plant PVC at Mettur of M/s. Chemplant Sanmer Ltd.	March 1996	-do-
205.	New Aofa plant at Synatan Expansion project at Sathanfadu village in Manali Area of M/s. Balmer Lawrine and Co. Ltd.	April 1996	Under final stage of examination.
206.	Bulk Drug project at Althur of M/s. American Remedies.	April 1996	-do-
207.	Asbestos unit a Madkkan Atham village Dist. Salem of M/s. Visaka Industries Ltd.	June 1996	-do-

1	2	3	4
208.	Manufacturing of Ductile Iron Casting Auto parts at Madhanaram village Ponneri Taluk Chengai MGR Distt. of M/s. Nelcast Ltd.	May 1996	Additional information awaited.
209.	Bio pesticides plant at Chembarakkam Near Madras of M/s Tuticorin Alkali Chemicals and Fertilizers Ltd.	May 1996	Under final stage of examination
210.	Manufacturing of Low Volume Bulk Pharmaceuticals at MGR Distt. of M/s. Amber Chemicals and Pharmaceuticals Pvt. Ltd.	June 1996	-do-
211.	Dye and Dye intermediate plant at Cuddalore, Tamilnadu of M/s. Beta Udyog Ltd.,	July 1996	Additional information awaited
212.	Bulk Drug Plant at village Suligunta Distt. Dharampura Tamilnadu by M/s Naturechem India Ltd.	July 1996	Under final stage of examination
213.	Beta Naphthal and Bon Acid Plant at Sipoct Industries complex Ranipal, Tamilnadu of M/s. Kumar Chemicals Industries Ltd., Visaka Industries Ltd.,	July 1996	Under process
214.	Env. Clearance of No. 306 at Polambakkam village of M/s. Brakes India Ltd.,	September 1996	-do-
215.	Chemicals Plants Ranipet of M/s. Thirumalai Chemicals Ltd.	October 1995	Under final stage of examination
216.	Bulk Drug plant at Hosur of M/s. Pharmed Chemicals.	July 1996	Additional information awaited
217.	Setting up a Glass unit in Madras Ambatur Industrial Estate of M/s. Maker Mercantile Ltd.	August 1996	Under final stage of examination
218.	45 million Industrial sewing machine needles in Padur village MGR Distt. of M/s Altek Engg. Ltd.	August 1996	Additional information awaited
219.	Expansion of Asbestos Plant at Arkonak of M/s. Ramco Industries Ltd.	September 1996	Under final stage of examination
220.	Expansion of Bulk Drugs Calcium Gluconate Calcium Lactate and Sodium Gluconate at Hosur Dharpuri of M/s. Calci Tech. India Pvt. Ltd.	September 1996	-do-
221	Construction of Houses at Manavalakurichi, Kanniyakumari for the staff members of Indian Earths Ltd.-Relaxation of CRZ norms.	February 1995	Additional information awaited.

1	2	3	4
222.	Environment clearance under CRZ for the proposed expansion of existing Granite plant at Kathivakkan village, Saidapet Taluk, Chengulpattu, MGR Distt. Tamil Nadu - by M/s. Kothari Industrial Corporation Ltd.	September 1995	Additional information awaited.
223.	2x660 Cuddalore TPP by M/s. Cuddalore Power Co. Ltd.	March 1996	-do-
224.	1000 MW Gas Turbine TPP at Kattupali Village by M/s. GVK Generation Ltd.	April 1996	-do-
225.	2000 MW Gas Turbine Power Project at Vambar Village Chidambaram Distt. by M/s. Indian Power Project.	June 1996	-do-
226.	500 MW North Madras TPP stage-III of M/s. Tri Shakthi Energy Ltd.	August 1996	-do-
227.	3x500 MW Jayamkondam Lignite TPP of M/s. Jayamkondam Power Corp. Ltd.,	August 1996	-do-
228.	Jayamkondam Lignite Mine M/s. Jayamkondam Comp. Ltd.,	April 1994	Under process
229.	Proposed Limestone Mine M/s. Madurai Cement Pvt. Ltd.	July 1995	Additional information awaited.
230.	Kudiraimorhi Project M/s. Indian Rare Earth Ltd.	March 1996	-do-
Uttar Pradesh			
231.	Construction of Sukhidhag Mathyabang bridge road at Pithoragarh Distt, U.P.	July 1995	-do-
232.	Construction of Kapkote Karmi Motor Road (8 Kms. to 19 Kms.) at Bageshwar, Distt. Almora, U.P.	August 1995	-do-
233.	Construction of Chaubattia-Konalokhet-Bamsun Motor Road (8 to 16 km.) at Pithoragarh Distt. U.P.	September 1995	-do-
234.	Construction of L.V. Road from Ranari village towards Joshiyara.	December 1995	Under process
235.	0.45 MTPA Coke Oven Plant at Jagdishpur of M/s. Malvika Steel Ltd.	September 1995	Under final stage of examination.
236.	Export oriented integrated project to manufacture 1400 hides per day and 1500 footwear per day at Unnao by M/s. Sadaf Enterprises Pvt. Ltd.	February 1996	Additional information awaited
237.	Manufacturing of M.S. Ingots Installed capacity of 15900 Mt pa. at Surajpur Industrial Area Greater Noida, of M/s. Uppal Steel and Alloy (P) Ltd.	March 1996	Under final stage of examination

1	2	3	4
238.	LPG Recovery of UPPC Pata of M/s. Gas Authority of India.	April 1996	Under final stage of examination.
239.	Construction and Operation of Diesel Hydro Desulphurisation unit (DHDS) at Mathura Refinery of M/s. IOC.	June 1996	-do-
240.	Distillery unit at village and P.O. Jandih Distt. Man of M/s. Nidhi Steel Ltd.	June 1996	Under process
241.	Distillery unit at Bijnor of M/s. Dhampur Sugar Ltd.	June 1996	Additional information awaited.
242.	Aluminium Extrusion plants at Noida of M/s. Midi Extrusion Ltd.,	October 1996	Under process
243.	Expansion of Aluminium capacity production of 2,10,000 MT annum to 2,42,000 MT per annum or M/s. Hindalco Industries Ltd.	June 1996	-do-
244.	Manufacture of Three Stream Plant at Panki, Kanpur of M/s. Duncans India Ltd.	August 1996	-do-
245.	Grain Based distillery with Zero effluent in Sikandrabad, of M/s. Jagjit Industries Ltd.	September 1996	-do-
246.	Jawaharpur TPP (2x400 MW) in Etah Distt. UP of Power Pacific Electric Power Development Corpn.	September 1995	Additional information awaited.
247.	100 MW Liquid Fuel TPP at Chandausi by M/s. UP India Power Partners (P) Ltd.	April 1996	Under process
248.	1x70 MW TPP at Renusagar Expansion Stage V by M/s. Hindalco Industries Ltd.,	June 1996	Under process
249.	Ganga Barrage Project, Kanpur	March 1996	Additional information awaited.
250.	Agra Barrage project	April 1996	-do-
251.	Ban Sagar project	April 1996	-do-
West Bengal			
252.	Environmental clearance for the proposed POL terminal of Hindustan Petroleum Corp. Ltd., located at CRZ area, Brindabatchak, Haldia, Midnapore, W.B.	August 1995	Under final stage of examination.
253.	Proposed POL Terminal of Bharat Petroleum Corporation Ltd., to be located within CRZ area at Haldia, Distt. Midnapore.	September 1995	Additional information awaited.
254.	International Streamer Route in Sunderbans National Waterways-Proposal of IWAI.	October 1996	Under process
255.	0.5 MTPA Steel products at Durgapur of M/s. Durgapur Projects Ltd.	September 1994	Views of State Pollution Control Board is awaited.

1	2	3	4
256.	6 MMPTA Refinery at Haldia of M/s. The Chatterjee Group	January 1996	Under final stage of examination.
257.	Diesel Hydro desulphurisation (DHDS) at crude processing level of 4.6 MMPTA at Haldia Refinery of M/s. IOC.	May 1996	-do-
258.	150 MW Gouripore TPS by M/s. Gouripore Power Co.	February 1996	Additional information awaited.
259.	Dye Intermediates unit at Haldia Midnapur of M/s. Betachem Ind. Ltd.	October 1996	Under process.
260.	Pig Iron complex at Kharagpur of M/s. Century Iron and Steel.	September 1996	-do-

Washerman Community of Andhra Pradesh

1576. SHRI S. RAMCHANDRA REDDY : Will the Minister of WELFARE be pleased to state :

(a) whether washerman of Andhra Pradesh have represented to include them in the list of Scheduled Castes/Scheduled Tribes; and

(b) if so, the action taken/proposed to be taken thereon?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Minority Community Refugees

1577. COL. SONA RAM CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are contemplating deportation of some Minority Community Refugees migrated to districts of Jaisalmer and Barmer during 1965 and 1971 Indo-Pak wars;

(b) if so, the details thereof;

(c) whether these refugees have been given a fair chance to represent their cases as per citizenship Act 1956, before termination of their citizenship; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). Pak nationals, belonging to minority community in Pakistan, who come on valid travel documents with the intention to settle down permanently in India, are granted visa extensions liberally so as to enable them to pursue their cases for Indian citizenship.

List of SC/ST and OBCs

1578. SHRI P. NAMGYAL : Will the Minister of WELFARE be pleased to state :

(a) whether a comprehensive list of Scheduled Caste, Scheduled Tribe and other backward classes has been prepared by the Government in the light of the Mandal Commission report; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). The Mandal Commission Report pertains to identification of Other Backward Classes only. A comprehensive Central list of OBCs has been prepared and notified in the Gazette of India. This includes the castes and communities which are common both to Mandal Commission Report and State lists. The details of the list are given in the Statement enclosed.

STATEMENT

S.No.	Name of the State	No. of Castes Notified
1	2	3
1.	Andhra Pradesh	93
2.	Assam	24
3.	Bihar	122
4.	Gujarat	79
5.	Goa	3
6.	Haryana	60
7.	Himachal Pradesh	48
8.	Karnataka	169
9.	Madhya Pradesh	59
10.	Maharashtra	215
11.	Punjab	64